

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2854
ANSWERED ON:19.03.2007
AVAILABILITY OF TOXIC SUBSTANCES
Khaire Shri Chandrakant Bhaurao

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether 70,000 toxic substances exists in the field of Agriculture by way of poisonous pesticides;
- (b) if so, whether the Government has conducted any enquiry in the availability of these substances in the market;
- (c) if so, the source from which the poisonous pesticides are being imported or procured; and
- (d) the steps taken to provide treatment and analytical support for poison cases besides providing information on the toxic compounds?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a) to (c): 204 pesticides are registered for import, manufacture and use for plant protection in the country. These pesticides are registered by the Registration Committee, after thorough scrutiny of their efficacy and safety to human beings, animals and environment. Scientific and judicious usage of pesticides as per the label and leaflets, do not pose any hazard or poisoning.

(d): Information on toxicity, symptoms of poisoning and suitable and adequate safety measures and treatment are provided on the labels & leaflets of every registered pesticide. Facilities for the treatment and analytical support for poison cases exists in the Government and private hospitals and Poison Information/Control Centres. Government has established Central Integrated Pest Management (IPM) Centres to impart training and special awareness of safe pesticides usage practices and IPM to farmers by organizing Farmers Field School (FFSs) across the country.